B.K. Singh 'Prabhat'
Acting Secretary
Bihar Legislative Assembly



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Dear	Shri	
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I take this opportunity to apprise you briefly about the 4<sup>th</sup> Session of the 14<sup>th</sup> Bihar Legislative Assembly which commenced on 8<sup>th</sup> December, 2006 and adjourned sine-die on 15<sup>th</sup> December, 2006. The House held 6 sittings.

# **Obituary Reference**

On 8<sup>th</sup> December, 2006 the Hon'ble Speaker made references to the departed soul of Shri Mobarak Husain, Sitting MLA, Shri Satyendra Narain Singh, Ex Chief Minister, Bihar, Shri Rajendra Prasad Singh, Ex Minister, Bihar, Shri Baidyanath Pandey, Ex Minister, Bihar, Shri Dilip Singh, Ex Minister, Bihar, Md. Moijuddin Munshi, Ex MLA, Shri Ramnath Yadav, Ex MLA, Shri Ram Balak Singh, Ex MLA, Md. Ayub, Ex MLA, Dr. Nilamber Choudhary, Sitting MLC, Shri Rameshwar Yadav, Ex MLA, Shri Badiujjama Khan, Ex MLA, Shri Krishna Bahadur, Ex MLC and Shri Bismillah Khan, an Emperor of Clarion respectively.

Members stood in silence for one minute as a mark of respect to the deceased.

# Assent to Bills

A statement concerning the assent of H.E. the Governor of Bihar to 14 Bills passed during the 3<sup>rd</sup> Session was made by the Secretary of Bihar Vidhan Sabha, Patna.

### Oath or Affirmation :

Shri Vishwanath Singh took oath on being elected as a Member of Bihar Legislative Assembly in the by-election held.

# Financial Business

The 2<sup>nd</sup> supplementary demands for grants for the year 2006-07 were presented before the house on 11<sup>th</sup> December, 2006 by Hon'ble Finance Minister. Discussion and voting on this supplementary demands for grants was passed by the House through voice vote on 14<sup>th</sup> December, 2006 and the concerned Appropriation Bill was also passed the same day.

#### Papers Laid on Table

- (i) (a) Bihar Vidhan Mandal (Members' Salary, Allowances & Pension) Rules, 2006.
  - (b) Bihar Vidhan Mandal (Members' Salary, Allowances & Pension) (Amendment) Rules, 2006.

- (c) Bihar Vidhan Mandal (Salary & Allowances of the Leader of Opposition, Parliamentary Secretary, Whips & Leader of the House) Rules, 2006.
- (d) Bihar Vidhan Mandal (Officer's Salary & Allowances) Rules, 2006
- (e) Bihar (Ministers' Salary & Allowances) Rules, 2006, and
- (f) Bihar (Minister Salary & Allowances) (Amendment) Rules, 2006

were laid on table of the House for 14 days by Hon'ble Minister, Deptt. of Parliamentary Affairs, Bihar on 11<sup>th</sup> December, 2006.

- (ii) On 14<sup>th</sup> December, 2006 copy of different notifications notified U/s (99) of Bihar Value Added Tax Act, 2006 & U/s-3(i) of Bihar Tax on Entry of Goods into Local Areas for Consumption, Use or Sale therein Act, 2006 by Hon'ble Ministerin-change.
- (iii) 1st quarterly result of trends of Receipt & Expenditure for the year 2006-07 U/s-11 of the Bihar Fiscal Responsibilities & Finance Management Act, 2006 was laid on the table of the House by Hon'ble Dy. Chief Minister, Shri Sushil Kr. Modi on 15<sup>th</sup> December, 2006.

# Legislative Business

During the session, the following Bills were introduced, considered and passed by the House:-

- Bihar Money Lenders' (Amendment) Bill, 2006.
- (ii) Bihar Luxary Taxations in Hotels (Amendment) Bill, 2006.
- (iii) Bihar Infrastructure Development Enabling (Amendment) Bill, 2006.
- (iv) Bihar Appropriation (No.-4) Bill, 2006.
- (v) Bihar Hindu Religious Trust (Amendment) Bill, 2006.
- (vi) Bihar Excise (Amendment) Bill, 2006.
- (vii) Bihar Ground Water (Regulation And Control of Development And Management) Bill, 2006.

# Special Debate

A special debate was held on 12<sup>th</sup> December, 2006 on the subject "Rising prices of essential commodities in Bihar".

#### Questions

1147 notices for questions were received. Out of these 590, 269 and 30 notices were admitted as starred, un-starred and short notices respectively. 47 questions were

answered on the floor of the House and 90 written replies were laid on the Table of the House.

### Petitions

108 petitions were received out of which 74 were admitted and 34 were not in order and rejected.

# Nivedan

160 Nivedans were received out of which 114 were admitted and rest 46 were rejected.

# Calling Attention Motions

202 notices for Calling Attention Motions were received out of which 10 were accepted for oral replies.

### Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

## Valedictory Speech

On 15<sup>th</sup> December, 2006 at the conclusion of the Business of the Session, the Hon'ble Speaker made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their co-operation in conducting the Business of the House smoothly. He also thanked all other concerned persons including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

With warm regards.

Yours Sincerely,

(Braj Kishore Singh "Prabhat")
Acting Secretary,
Bihar Legislative Assembly, Patna.

To.